

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : IJM Concrete Products Pvt Ltd
Vs
P Dot G Constructions Pvt Ltd

MAIN PETITION NUMBER : CP/193/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/240/2020 IN MA/554/2019; MA/470/2019; MA/472/2019; MA/1314/2019;
MA/1315/2019

ORDER

Present: Ld. Counsel Shri. Ravi Rajagopalan for the RP.

Ld. Counsel Shri. K. Navin Dev for R1 and R2 in MA/131/2019
& MA/1315/2019.

Ld. Counsel Ms. Pavithra Sundarajan for R3 in IA/1314/2019.

Ld. Counsel Shri. Lakshmanasamy for R1 to R4 and R7 to R11
in MA/470/2019.

List the matter for hearing on **11.06.2024. (physical hearing at 2.30 pm)**

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)